

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2016 &
IA NO. 140 OF 2016**

Dated: 24th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Load Despatch Centre (SLDC) Appellant(s)
Versus**

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Apoorv Kurup a/w
Mr. Girish Gupta (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 21.06.2016 after serving copy on the other side. Thereafter, learned counsel for the appellant may file rejoinder on or before 05.07.2016 after serving copy on the other side.

It is represented that this matter is connected with Appeal No. 41 of 2016.

List the matter on **03.08.2016**. Tag to Appeal No. 41 of 2016. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**